- (b) whether it is a fact that the Planning Commission has identified certain indust. ries which are owned by the Public Sector to be handed over to the Private Sector; and
- (c) whether Government propose to ievamp the Public Sector Units in the country for better performance?

THE MINISTER OF INDUSTRY (SHRI J. VENG\L RAO); (a) Yes, Sir.

- (b) No, Sir.
- (c) Re-vamping the public sector is a continuous process.

Indigenised components used in the Maniti Models

- 2911. SHRI VISHWASRAO RAMRAO PATTL: Will the Minister of INDUSTRY be pleased to state:
- (a) what is the present level ol indigenisation of Maruti for all the models— Cars Vans and Gypsy Jeeps;
- (b) what is the value of the indigenlsed components presently used in all the three models;
- (c) what is the total amount of imparts from Suzuki, Japan in terms of f.o.b. value and amount of duty paid on the imported parts;
- (d) whether it is also a fact that the .parts of Maruti are frequently being imported by air at exorbitant cost;
- (e) if so, what is the total amount involved in the import of such parts, this year; and
- (0 what is the amount of foreign exchange involved in such import?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The cumulative indijrenisation level of the Maruti cars, vans and Gypsys has reached 82.86 per cent, 80.56 per cent and 56.12 per cent respectively on c.e.f. basis in November, 198t.

- (b) The value of indigenised components presently used in cars, vans and Gypsys is Rs. 31,884, Rs. 30,080 and Rs. 26,584 respectively.
- (c) The total value of imported components from Suzuki, Japan for the period 1-4-88 to 31.10.88 is us \$ 58.32 million on f.o.h. basis and the amount of doty paid on such imports is Rs. 46.94 crores.
- (d) Parts of Maniti vehicles are imported only in emergent circumstances but it is ensured that the cost of such imports is lower than the loss incurred by consequential production stoppage.
- (e) The total amount involved in the import of such parts is Rs. 100.45 lacs.
- (f) The foreign exchange involved in such imports is \$ 0.26 million on f.o.b. basis.

Non-payment of Central Sales Tax leviable on the sale of Maniti vehicles

- 2912. SHRI VISHWASRAO RAMRAO PATTL: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that no central sales tax is leviable on the sale of Maniti vehicles;
- (b) whether Maruti has been specifically exempted by law from the payment of central sales tax; and
- (c) what is the margin of profit accruing to the dealers as a result of non-payment of central sales tax, visi-a-vis the other vehicles?

THE MINISTER OF INDUSTRY (SHRI I. VENGAL RAO): (a) No, Sir.

(b) and (c) Do not arise.

Purchase of Maniti cars by Bulgaria

- 2913. DR. NARREDDY THULASI REDDY; Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that Bulgaria has shown interest in purchasing Maruti *q»m*; and
 - (b) if so, what are the details thereof?